In addition to the fertilizer plants which are already in production, details of which have been given above, the following fertilizer plants are under construction in the States indicated below:

Written Answers

### Name of the plant

State

### I. Public Sector

1. Nangal Expansion

. Punjab

2. Sindri Rationalisation . Bihar

3. Trombay IV . . Maharashtra

4. Ramagundam . . Andhra Pradesh

5. Talcher . . Orista

6. Sindri Modernisation . Bihar

7. Bhatinda . . . Punjab

8. Panipat . . . Haryana

g. Haldia . . . West Bengal

10. Trombay V . . Ma harashtra

II. Private Sector

11. Broach

Gujaret

- III. Co-operative Sector

12. Phulphur Uttar Pradesh

(b) There is at present no proposal to set up any fertilizer plant in the following States/Union Territories:

### States

- 1 Himachal Pradesh
- 2 Jammu and Kashmir
- 3 Manipur
- 4 Meghalaya
- 5 Nagaland
- 6 Tripura
- 7 Sikkim

### Union Territories

- 1 Andaman and Nicobar Islands
- 2 Arunachal Pradesh
- 3 Chandigarh

- 4 Dadra & Nagar Haveli
- 5 Lakshadweep
- 6 Mizoram
- 7 Pondicherry
- (c) The location of a fertilizer project is based on techno-economic considerations which, inter alia, include factors such as availability of feedstock, infrastructure facilities, proximity to the market and demand of fertilizer in the economic marketing zone of the project. If the States, which do not have a fertilizer factory. are found to satisfy the above conditions. Government will no doubt consider establishing fertilizer factories in such States while planning for additional capacity.

# Railway-Freight-Structure Enquiry Committee

6388. SHRI PABITRA MOHAN PRADHAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railway-Freight-Structure Enquiry Committee under the Chairmanship of Dr. H. K. Paranjape has started functioning as announced by the Railway Minister at his Bhubaneshwar Press Conference on 10th September, 1977; and
- (b) if so, what has been its progress of work so far in respect of fare and freight revision?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes. The Rail Tariff Enquiry Committee which was set up under the Chairmanship of Dr. H. K. Paranjape vide Government of India Resolution dated 19-9-1977 has started functioning.

(b) Besides issue of a Notification in all the leading newspapers inviting suggestions from rail-users and public on the terms of reference of the Committee, various Chambers of Commerce, Trade and Passenger Associations, Public and Private Sector Undertakings, Central Ministries, State Governments and the Universities have also been addressed inviting their suggestions. The memoranda/replies received are being studied by the Committee.

In addition to examining various reports and literature on the subject, relevant data is being collected by the Committee.

# Freight Concession for Export Cargo

6389. SHRIMATI FARVATHI KRI-SHNAN: Will the Minister of RAIL-WAYS be pleased to state:

- (a) whether Government have a proposal under consideration for allowing freight concession for movement of export cargo; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAIL-WAYS (SHRI SHEO NARAIN): (a) No.

(b) Does not arise.

## Complaints and suggestions from Passengers of Bombay Local Trains

6390. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Government have received a number of representations during the period of January and February, 1978 from the Federation of Bombay Suburban Passengers' Associations, Dombiwali, Distt., Thana (Maharashtra) regarding the complaints and suggestions of passengers on local trains;
- (b) if so, the number of such representation;

- (c) what action have Government taken in regard to the same; and
- (d) if no action taken so far, the reasons thereof and when it will be taken?

THE MINISTER OF STATE IN THE MINISTRY OF RAIL-WAYS (SHRI SHEO NARAIN): (a)

- (b) Seventeen.
- (c) and (d). Necessary corrective action has already been taken in case of thirteen representations, replies explaining the position sent in case of two representations and suggestions contained in other two representations are under examination.

# हिन्दी सलाहकार समिति

6391. श्री नवाव सिंह चौहान : क्या विधि, स्थाय ग्रीर कम्पनी काय मंत्री यह बकाने की कृपा करेंगे कि:

- (क) क्या २नके मंद्रालय में हिन्दी सलाहकार सर्मात का गठन किया गया है; और
- (ब) यदि हां, तो उसके सदस्यों के नाम क्या हैं और उनमें से राजभाषा विभाग की सिकारिकों पर नामीकित सदस्यों को संख्या और नाम क्या हैं?

विधि, न्याय और कम्पनी कार्य मंत्री (जी शान्ति भूवक): (क) प्रीर (ख). सरकार द्वारा हाल हो में जारी किये गए गर्मयशंक सिद्धान्तों के प्रमुसार एक भई हिन्दी सलाहकार सम्पित शीध्य ही गठित को आएवी।